

(b) There are a large number of types of work and the pay varies according to the nature of each type. The pay scales are based on the recommendation of the Central Pay Commission.

(c) The Employees' Provident Funds Ordinance does not apply to workers in the Cordite Factory. They are, however, eligible for joining the Indian Ordnance Factories Workmen's Provident Fund.

अनुसूचित बैंकों द्वारा दिया गया ऋण

४१८. सेठ गोविन्द दास : क्या बिल मंत्री वे शर्तें बतलाने की कृपा करेंगे, जिन के अनुसार निम्न चीजों पर अनुसूचित बैंकों द्वारा ऋण तथा अग्रिम धन दिये जाते हैं—

- (१) सोना-चाँदी,
- (२) मृत और कपड़ा,
- (३) खाद्यान्न,
- (४) लिलहन,
- (५) संयुक्त स्कंध समवायों के अंग,
- (६) गूड़ और चीनी,
- (७) लदाव—पत्रक (बिल आफ़ रेडिंग ?)

The Minister of Finance (Shri C. D. Deshmukh): The conditions on which Scheduled Banks make advances against different types of securities are varied in character and differ from bank to bank and from customer to customer. The rates of interest charged and the margin stipulated in regard to advances against the various types of securities by some of the bigger Scheduled Banks are as follows:

	Margin	Rate of interest
(i) Balloon	10—30%	4—4½%
(ii) Yarn and textile goods	10—30%	3½%—5½%
(iii) Foodgrains	20—35%	4½%—6½%
(iv) Oil Seeds	25—40%	4½%—6½%
(v) Shares in joint stock companies	40—50%	½ —5%
(vi) Gur and Sugar	25—35%	4 %—6%
(vii) Bill of lading	Margins as well as the rates vary, depending on the type of commodity represented by the bill of lading, the status of the importer/exporter etc	

TECHNICAL TRAINING OF INDIAN STUDENTS ABROAD

419. Shri Vidyalankar: Will the Minister of Education be pleased to state:

(a) the number of Indians receiving Technical Training in foreign countries (country-wise);

(b) the amount of money spent by the Central Government on such Training in 1950-51, 1951-52, and the amount of money likely to be spent in 1952-53; and

(c) any amount spent on to be spent by any of the foreign countries towards this end, and the conditions attached to such aid?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) to (c). A statement giving the information is laid on the Table of the House. [See Appendix VIII, annexure No. 38.]

CANTONMENT FORESTS IN RANIKHET

420. Shri Bansal: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Cantonment Forest in Ranikhet is a game sanctuary;

(b) whether it is a fact that military personnel have been shooting game in the forest; and

(c) if so, the steps taken or proposed to be taken against those who indulge in game shooting?

The Minister of Defence (Shri Gopalaswami): (a) Yes.

(b) No case has been reported.

(c) Does not arise.

RANIKHET CANTONMENT

421. Shri Bansal: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that a number of trees in the cantonment area of Ranikhet have been partly or completely chopped off against the Forest and Cantonment Byelaws;

(b) whether it is a fact that this has been done mainly to the trees in the compound of military personnel; and

(c) if so, the steps being taken or are proposed to be taken against those responsible for this destruction and spoliation of natural beauty of Ranikhet?

The Minister of Defence (Shri Gopalaswami): (a) and (b). No.

(c) Does not arise.

FOREIGN INSURANCE COMPANIES

422. Shri Morarka: Will the Minister of Finance be pleased to state the

total amount of insurance premia paid by India to all the foreign insurance companies during the last year on account of

- (i) General Insurance;
- (ii) Marine Insurance; and
- (iii) Life Insurance?

The Minister of Finance (Shri C. D. Deshmukh): The figures of insurance premiums for the year 1951 are not available. The accounts returns with which this information is sent by foreign insurance companies will not be received by the Controller of Insurance before 30th September 1952.

USE OF INDELIBLE INK DURING ELECTIONS

423. Shri S. C. Samanta: Will the Minister of Law be pleased to state:

- (a) the quantity and value of indelible ink purchased for marking the left and fore-finger impression of electors in the last general elections;
- (b) the names of firms that supplied the special kind of ink; and
- (c) whether any complaints were received as to the quality of the ink used?

The Minister of Law and Minority Affairs (Shri Biswas): (a) 3,16,000 phials of indelible ink each of 5 cc were purchased for the last General Elections at an approximate cost of Rs. 1.84.400.

(b) The ink was manufactured at the Research Utilization Project of the Council of Scientific & Industrial Research.

(c) A few complaints were received by the Election Commission regarding the easy removal of the stain of the ink, but it was observed that excepting in a very few cases of persons with abnormally resistant skins, the indelible ink mark if properly applied, could not be erased as alleged. A very rigorous rubbing with a rough substance results in the peeling off of all the outer layers of the skin and the stain would reappear after a short time.

MONUMENTS IN MYSORE

424. Shri Madiah Gowda: Will the Minister of Education be pleased to state which monuments and sites in Mysore are declared as 'National'?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): The Member's attention is invited to the Schedule, Parts I and II, attached to the Ancient and Historical Monuments and Archaeological Sites and Remains (Declaration of National Importance) Act.

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1951 of which a copy is available in the Parliament Library.

CIVILIAN SCHOOL MASTERS

425. Shri Ajit Singh: Will the Minister of Defence be pleased to state:

(a) how many Civilian School Masters are serving under the Defence Department;

(b) what is the method of recruitment of the Civilian School Masters in the Defence Services;

(c) what are the qualifications prescribed for a Civilian School Master; and

(d) whether they can be posted outside India?

The Minister of Defence (Shri Gopalaswami): (a) 417.

(b) They are selected by the Selection Boards at Area Headquarters. The lists of selected candidates are scrutinised at Command Headquarters and finally at Army Headquarters.

(c) The minimum educational qualification required is the Matriculation certificate or its recognised equivalent.

(d) No.

INDUSTRIAL FINANCE CORPORATION

426. Shri K. C. Sodhia: Will the Minister of Finance be pleased to state:

(a) to what different Industries did the Industrial Finance Corporation sanction loans during 1951-52;

(b) what was the capital investment and the amount of loan received by each Industry;

(c) were the terms of loans different in each case, and if so, due to what factors; and

(d) what is the extent of Government control over this Corporation and the Industries which have been granted loans?

The Minister of Finance (Shri C. D. Deshmukh): (a) and (b). A statement containing the required information is laid on the Table of the House. [See Appendix VIII, annexure No. 39.]

(c) The terms and conditions are more or less the same in all cases with slight modifications according to the nature and value of the security offered, the experience and standing of the management and the type of industry concerned.

(d) Government exercises control over the Corporation by (i) nominating three Directors on the Board of